



Government of India
Ministry of Commerce and Industry
Department of Commerce
DIRECTORATE GENERAL OF FOREIGN TRADE

Meeting No - NC/3/MEET/Feb/202122/14

Meeting Date - 21/02/2022

Minutes of the Norms Committee – 3 Meeting No. NC/3/MEET/Feb/202122/14 dated 21.02.2022, was actually held on 25.02.2022 under the Chairmanship of Dr. Amiya Chandra, Addl. DGFT for considering the cases/issues under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy, 2015-20 pertaining to Chemical and Allied products falling under Chapter 29 and 30.

Following members were present in the Meeting:

Sl. No.	Name & Designation	Department
1	Shri Shaish Kumar, Technical – 1	Consultant
2	Shri D.N. Mathur, Technical – 2	Consultant
In attendance		
1	Shri Ajay Kumar, Deputy Director	DGFT

2. The Norms Committee has taken decision only with respect to technical aspect/ wastage norms. While redeeming the application, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in policy circulars issued from time to time or any other provisions under FTP/HBP for issuance of Advance Authorization and regularization of the case.

The committee went through the minutes of earlier Meeting No. NC/3/MEET/Jan/202122/13 dated 21.01.2022, was actually held on 04.02.2022

MANUAL CASES

Case No.	A-01			
Meeting No.	NC/3/MEET/Feb/202122/14			
Date	21/02/2022			
Firm's Name	M/s Sandhya Organic Chemicals Pvt. Ltd., Mumbai			
HQ F. No.	01/82/050/00168/AM20/DES-III			
RLA F. No.	03/95/040/01387/AM19			
Advance Authorization No. and Date	0310828997 dated 14.05.2019			
Subject	Request of M/s Sandhya Organic Chemicals Pvt. Ltd., Mumbai for review of adhoc norms fixed against Advance Authorization No. 0310828997 dated 14.05.2019			
Decision: The Committee considered the request of the firm and it was decided to revise adhoc norms as under:				
Export product	Qty.	Sl. No.	Import items	Qty.
2 ETHYLHEXYL DIPHENYL PHOSPHITE (2 EHDP)	1 kg	1	PHENOL	0.604 kg
		2	2 ETHYLHEXANOL	0.386 kg
		3	YELLOW PHOSPHORUS	0.093 kg
RA concerned may take further necessary action as per above decision of NC.				

Case No.	A-02
Meeting No.	NC/3/MEET/Feb/202122/14
Date	21/02/2022
Firm's Name	M/s Sandhya Organic Chemicals Pvt. Ltd., Mumbai
HQ F. No.	01/82/050/00167/AM20/DES-III
RLA F. No.	03/95/040/01388/AM19
Advance Authorization No. and Date	0310828995 dated 14.05.2019
Subject	Request of M/s Sandhya Organic Chemicals Pvt. Ltd., Mumbai for enhancement in the quantity of import item No. 2 – Isodecyl Alcohol in respect of adhoc norms fixed against Advance Authorization No. 0310828995 dated 14.05.2019
Decision: The Committee considered the request of the firm and it was decided to call for following information from the firm:	
(i) Stoichiometric balance on molecular weight basis to justify the enhancement in consumption of Isodecyl Alcohol.	

Case No.	A-03			
Meeting No.	NC/3/MEET/Feb/202122/14			
Date	21/02/2022			
Firm's Name	M/s J.B. Chemicals & Pharmaceuticals Ltd., Mumbai			
HQ F. No.	01/82/050/01590/AM16/DES-III			
RLA F. No.	03/94/040/00552/AM16			
Advance Authorization No. and Date	0310799930 dated 02.11.2015			
Subject	Request of M/s J.B. Chemicals & Pharmaceuticals Ltd Mumbai for revision/correction in adhoc norms fixed against Advance Authorization No. 0310799930 dated 02.11.2015			
Decision: The Committee considered the case as per agenda and it was decided to revise adhoc norms as under:				

Sl. No.	Export Product	Qty.	Import Item	Qty. (in gm for 100 lozenges)
1	Sugar Based Medicated Lozenges: Medi-Keel A throat Lozenges/ Medi-Keel A Throat Lozenges Black Currant /Honey & Lemon. Each Lozenges contains Benzocaine 12 mg	100 Lozenges	Benzocaine	1.224 gm
2	Codral Sore Throat Lozenges, Antibacterial+Anaesthetic Lime & Lemon Flavour, Each Lozenges Contains Benzocaine 10 Mg,	100 Lozenges	Benzocaine	1.020 gm
3	Cepacol Plus Black Currant Lozenges, Each Lozenges Contains Benzocaine 10 Mg	100 Lozenges	Benzocaine	1.020 gm
4	Cepacol Sore Throat & Cough Relief Disc, Each Lozenges Contains Benzocaine 1.25 Mg	100 Lozenges	Benzocaine	0.1275 gm
5	Cepacol plus Original Lozenges, Each Lozenges Contains Benzocaine 10 MG	100 Lozenges	Benzocaine	1.020 gm

RA concerned may take further necessary action as per above decision of NC.

Case No.	A-04
Meeting No.	NC/3/MEET/Feb/202122/14
Date	21/02/2022
Firm's Name	M/s J.B. Chemicals & Pharmaceuticals Ltd., Mumbai
HQ F. No.	F. No. 01/82/050/00535/AM18/DES-III
RLA F. No.	03/95/040/00244/AM18
Advance Authorization No. and Date	0310814244 dated 23.06.2017
Subject	Request of M/s J.B. Chemicals & Pharmaceuticals Ltd., Mumbai for revision / correction in respect of adhoc norms fixed against Advance Authorization No. 0310814244 dated 23.06.2017

Decision: The Committee considered the case as per agenda and it was decided to revise adhoc norms as under:

Sl. No.	Export product	Qty.	Sl. No.	Import items	Qty. (in Gms)
1	Benzocaine and Cetylpridinium Chloride Anaesthetic Throat Lozenges Flavours Black Currant, Honey Lemon & other Flavours (Each Lozenges contains Benzocaine 12 mg)	100 Lozenges	1	Benzocaine	12.240 gm
2	Benzocaine and Cetylpridinium Chloride Anaesthetic Throat Lozenges Flavours Lime and Lemon & other flavours (Each Lozenges contains Benzocaine 10mg)	100 Lozenges	2	Benzocaine	10.20 gm
3	Benzocaine and Cetylpridinium Chloride and Dextromethorphan Hydrobromide Anaesthetic Throat Lozenges (Each Lozenges contains Benzocaine 1.25 mg)	100 Lozenges	3	Benzocaine	1.275 gm
4	Life Brand Sore Throat & Nasal Congestion Relief Extra Strength Cherry Flavours Sugar Free Lozenges. Each Lozenges Contains Benzocaine 15 Mg & Isomalt ST-M 2591.86 Mg.	100 Lozenges	4	Benzocaine	15.300 gm
			5	Isomalt ST-M	259.186 gm
5	Life Brand Sore Throat & Nasal Congestion Relief Extra Strength Honey & Lemon Flavours Sugar Free Lozenges. Each Lozenges Contains Benzocaine 15 mg & Isomalt ST-M 2591.86 Mg.	100 Lozenges	6	Benzocaine	15.300 gm
			7	Isomalt ST-M	259.186 gm

RA concerned may take further necessary action as per above decision of NC.

Case No.	A-05
Meeting No.	NC/3/MEET/Feb/202122/14
Date	21/02/2022
Firm's Name	M/s Inchem Laboratories pvt Ltd Hyderabad
HQ F. No.	01/82/050/01497/AM19/DES-III
RLA F. No.	09/24/040/00230/AM19
Advance Authorization No. and Date	0910066657 dated 11.09.2018
Subject	Request of M/s Inchem Laboratories pvt Ltd, Hyderabad for enhancement in the quantity of import item in respect of adhocs norms fixed against Advance Authorization No. 0910066657 dated 11.09.2018
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) Copy of technical literature in support of yields claimed at various steps.	

Case No.	A-06
Meeting No.	NC/3/MEET/Feb/202122/14
Date	21/02/2022
Firm's Name	M/s Inchem Laboratories pvt Ltd Hyderabad
HQ F. No.	01/82/050/01498/AM19/DES-III
RLA F. No.	09/24/040/00261/AM19
Advance Authorization No. and Date	0910066658 dated 11.09.2018
Subject	Request of M/s Inchem Laboratories pvt Ltd, Hyderabad for enhancement in the quantity of import item in respect of adhocs norms fixed against Advance Authorization No. 0910066658 dated 11.09.2018
Decision: The Committee considered the case as per agenda and it was decided to call for following information from the firm: (i) Copy of technical literature in support of yields claimed at various steps.	

Case No.	A-07
Meeting No.	NC/3/MEET/Feb/202122/14
Date	21/02/2022
Firm's Name	M/s Concord Biotech Ltd, Ahmadabad
HQ F. No.	01/82/050/00103/AM19/DES-III
RLA F. No.	08/24/040/00328/AM18
Advance Authorization No. and Date	0810142000 dated 14.02.2018
Subject	Request of M/s Concord Biotech Ltd, Ahmadabad for fixation of adhoc norms against Advance Authorization No. 0810142000 dated 14.02.2018

Decision: The Committee considered the case as per agenda and it was decided to ratify adhoc norms under Para 4.07 of HBP Vol. I as per details given below or as applied by the firm, whichever is less:

Export product	Qty.	Sl. No.	Import items	Qty.
MYCOPHENOLATE SODIUM POWDER FOAM	1 kg	1	MYCOPHENOLIC ACID (NOT FOR DIRECT MEDICAL USE) POWDER FOAM	0.90 kg

RA concerned may take further necessary action as per above decision of NC.

Case No.	A-08
Meeting No.	NC/3/MEET/Feb/202122/14
Date	21/02/2022
Firm's Name	M/s Songwon Speciality Chemicals India Pvt. Ltd., Vadodara
HQ F. No.	01/82/050/01146/AM19/DES-III
RLA F. No.	34/24/040/00232/AM19
Advance Authorization No. and Date	3410044578 dated 11.10.2018
Subject	Request of M/s Songwon Speciality Chemicals India Pvt. Ltd., Vadodara for revision of adhoc norms against Advance Authorization No. 3410044578 dated 11.10.2018

Decision: The Committee considered the request of firm and the reply furnished by the firm and it was observed that the reply furnished by the firm was not clear. Hence, it was decided to call for following information from the firm:

- (i) **Whether process of manufacturing changed to reduce the quantity of import item No. 2 – Sodium Methoxide Powder.**
- (ii) **As per letter dated 11.02.2020, import item No. 2 – Sodium Methoxide Powder is alongwith Methanol and if so, quantity of Sodium Methoxide in it.**
- (iii) **To justify the quantity of import item No. 7 – Sodium Sulphide with the help of molecular weight and percentage yield in the reaction.**

Case No.	A-09			
Meeting No.	NC/3/MEET/Feb/202122/14			
Date	21/02/2022			
Firm's Name	M/s Sanofi Healthcare India Private Limited [Formerly known as M/s Sanofi-Synthelabo (India) Pvt. Ltd.]			
HQ F. No.	01/82/162/00003 /AM22/DES-III			
RLA F. No.	03/88/040/00023/AM18 03/88/040/00321/AM18 03/88/040/00076/AM20 03/88/040/00264/AM20			
Advance Authorization No. and Date	0310813345 dated 17.05.2017 0310819721 dated 12.03.2018 0310830014 dated 01.07.2019 0310835089 dated 26.02.2020			
Subject	Request of M/s Sanofi Healthcare India Private Limited [Formerly known as M/s Sanofi-Synthelabo (India) Pvt. Ltd.] is to allow the norms as per SION A-3663 instead of SION A-412 in respect of Advance Authorization No. 0310813345 dated 17.05.2017, 0310819721 dated 12.03.2018, 0310830014 dated 01.07.2019 and 0310835089 dated 26.02.2020			

Decision: Shri Anil Sukhatme, Manager Exports and Shri Avinash Pujary, Assistant Manager Exports attended the Personal Hearing on 25.02.2022 through Video Conferencing and explained their case in line with the composition approved in the DML.

The Committee considered the request of firm and in accordance with the Approved Composition from Durg Authority and in line with SION available for the export product, it was decided to allow following norms:

Export product	Qty.	Sl. No.	Import items	Qty.
Clopidogrel 75 mgTablets 100s (Clopidogrel Zentiva 75 mg Filmtabletten / Plavix 75mg Filmtabletten) (Each film coated Tablet contains: Clopidogrel Hydrogn sulphate equivalent to Clopidogrel 75 mg)	1 Number	1	Clopidogrel	76.5 mg / Tablet
			OR	
			Clopidogrel Bisulfate Form II (Clopidogrel Hydrogen Sulfate Form II)	99.61 mg/ Tablet

RA concerned may take further necessary action as per above decision of NC.

Case No.	A-10
Meeting No.	NC/3/MEET/Feb/202122/14
Date	21/02/2022
Firm's Name	M/s Chemplast Sanmar Limited (Formerly known as M/s Sanmar Speciality Chemicals Limited)
HQ F. No.	01/82/050/00852/AM14/DES-III
RLA F. No.	04/24/040/00146/AM14
Advance Authorization No. and Date	0410150519 dated 03.10.2013
Subject	Request of M/s Chemplast Sanmar Limited (Formerly known as M/s Sanmar Speciality Chemicals Limited) for enhancement in the quantity of import item in respect of adhoc norms fixed against Advance Authorization No. 0410150519 dated 03.10.2013

Decision: The Committee considered the case as per agenda and it was decided to revise adhoc norms as under:

Export product	Qty.	Sl. No.	Import items	Qty.
4 CHLOROBUTYLVERATRATE 60% SOLUTION IN METHYL- ETHYL-KETONE	1 kg	1	3, 4 DIMETHOXYBENZOIC ACID	0.992 kg
Note: Above revised norms are for regularization and closure purpose only. No repeat licence will be issued on the basis of above decision.				

RA concerned may take further necessary action as per above decision of NC.

Meeting ended with thanks to Chair and participants
